## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 118 OF 2016 AND APPEAL NO. 151 OF 2016

Dated: 26<sup>th</sup> November, 2018

In the matters of:

**APPEAL NO. 118 OF 2016** 

Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ....Respondent(s)

& Anr.

**APPEAL NO. 151 OF 2016** 

National Solar Energy Federation of India ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ....Respondent(s)

& Anr.

## **ORDER**

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on <u>11-1-2019</u>.

Court Master/PPS

tpd/pk